

National Company Law Tribunal

Allahabad Bench

CP NO. 124/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: Shri Narayan Developers Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 252 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ankit K Singh	PCS	Petitioner	Ankit
2.	Krishna Dev Vyas	Adv.	ROC	Q8

CP NO.124/ALD/2017

Sh. Ankit Kumar Singh, PCS for the petitioner company. Sh. Krishna Dev Vyas, CGSC for the ROC.

Ld. CGSC files a report on behalf of the ROC. A copy thereof is served to the petitioner PCS. The matter be listed for argument on 11<sup>th</sup> December, 2017.

Dated:20.11.2017

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)

Sd—  
H.P. Chaturvedi,  
Member (Judicial)